

TRIPURA



GAZETTE

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

HIGH COURT OF TRIPURA
AGARTALA.

No. F. 13(1)(a)-HC/2020/6601-28

Dated, Agartala, the 21st March, 2020.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make transfer and posting order in respect of the following Grade-I Officers of Tripura Judicial Service :

No. F. 13(1)(a)-HC/2020/6599: Shri S. Sharma Roy, Member Secretary, Tripura State Legal Services Authority, Agartala is hereby transferred and posted as District & Sessions Judge, Dhalai Judicial District, Ambassa.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Sharma Roy as Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Sharma Roy is directed to join his new assignment as District & Sessions Judge, Dhalai Judicial District with Headquarters at Ambassa **immediately** leaving his charge with the Deputy Secretary, Tripura State Legal Services Authority, Agartala.

Shri Sharma Roy is also directed to handover the charge of Secretary, High Court Legal Services Committee, High Court of Tripura to the Registrar (Judicial), High Court of Tripura, Agartala.

No. F. 13(1)(a)-HC/2020/6600: Shri S. B. Datta, Judge, Family Court, Agartala, West Tripura Judicial District is hereby transferred and posted as District & Sessions Judge, Sepahijala Judicial District, Sonamura.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Datta as Sessions Judge, Sepahijala Sessions Division with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Shri Datta is directed to join his new assignment as District & Sessions Judge, Sepahijala Judicial District with Headquarters at Sonamura **immediately** leaving his charge with the Addl. Judge, Family Court, Agartala, West Tripura Judicial District.

By order,

D. M. Jamatia
Registrar General.